

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) No. 330/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> July, 2017, 10.30 A.M**

|                     |  |  |                     |
|---------------------|--|--|---------------------|
| Name of the Company |  | Reliance Commercial Finance Ltd<br>-Vs-<br>Emta Coal Ltd |                     |
| Under Section       |  | 7<br>IBC   |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of                                   | Signature with date |

1) Mr. Anand Basu Duttick, Advocate } Financial Creditor } *[Signature]*  
11/7/17

1) Mr. D. N. Sharma, Adv  
2) Ms Swapna Choudhary, Adv  
3) Mr. Sidhartha Sharma, Adv  
4) Ms Priyanka Tibrewal, Adv

} Respondent  
*[Signature]*  
11/7/17

**ORDER**

Ld. Counsels for the petitioner and the respondent are present.

Ld. Counsel for the petitioner made a request that time be given as the process of settlement is going on with the Corporate Debtor.  
Prayer is allowed.

List the matter on 24/07/2017. No further adjournment shall be granted at any cost.

(Vijai Pratap Singh)  
Member (J)